

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 225
152/252/ND/2020

IN THE MATTER OF:
Kuldeep Sharma

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

Order delivered on 13.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant
For the ROC

:Mr. Dhruv Gupta, Adv.
:Mr. M. Yadubhushan, AROC.

ORDER

The learned counsel on behalf of the appellant is present. AROC is present and seeks time for filing the reply. Matter is adjourned to 22.04.2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)